been passed by the Lok Sabha and is pending consideration ol' the Rajya Sabha.

# MANUFACTURE OF HEXAMINE AND FORMALDEHYDE

- ◆77. SHRI ARJUN ARORA: Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state:
- (a) whether the Atul Drug House Ltd., has been issued a letter of intent permitting a substantial expansion for the manufacture of Hexamine and Formaldehyde;
- (b) if so, whether as pre-condition the above firm has been asked to reduce the foreign holding in equity capital to 49 per cent;
- (c) whether the above condition has been complied with; and
  - (d) if not, the reasons therefor?

MINISTER OF INDUSTRIAL DEVELOPMENT (SHRI MOINUL HAQUE CHOUDHURY): (a) to (d) A letter of intent had been issued to M/s. Atul Drug House Ltd. for regularisation of the expansion achieved in the manufacturing capacity of Formaldehyde and Hexamine at the Vapi plant. A reduction in the foreign equity has been imposed as a condition for conversion of the letter into an industrial licence. The liira has contended that in regard to the specific proposal no fresh issue of capital was necessary and, hence, in connection with this scheme the foreign equity could not be reduced to a lower figure. The letter of intent has not so far been converted into an industrial licence and the case is under examination.

#### ACTIVITIES OF CIA IN INDIA

- •78. SHRI K. P. SUBRAMANIA MENON: Will the Ministe! of HOME AFFAIRS be pleased to state:
- (a) whether the attention of the Government of India has been drawn to a recent despatch in "Washington Evening Star" from its New Delhi correspondent Mrs. Henry Bradsher to the effect that the CIA had a vast intelligence net work in India:
- (b) if so, whether Government have any information of the activities of this agency; and if so, what;

- (c) whether Government have taken any steps to stop the activities of the CIA in India; and
- (d) the steps taken by Government in this regard?

THE MINISTER OF STATE LN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT): (a) No, Sir. Government have, however, seen a report in the Indian Express' dated 20th January, 1972, which refers to the despatch of Mr. Henry Bradsher, published in the 'Washington Evening Star.'

(b) to (d) Government certainly keeps a watch on the activities of foreign intelligence organisations, including the CJA. Government has also made it known that such activities are not conducive to the pre mo ion of good relations with our country. However, Hon'ble Members will appreciate that no public interest would be served by Government disclosing the details ol" what it dobs io counter such activities.

### डा० विक्रम सारामाई की मृत्यु के कारणों की जांच

## • 79. डा॰ भाई महाबीर: क्या परमाणु ऊर्जा मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या सरकार ने डा० विक्रम साराभाई की अस्वामाविक मृत्यु होने के सन्देह के समाचारों की कोई जांच की है;
- (ख) यदि हां, तो उसका क्या परिणाम निकला; और
- (ग) यदि ऐसी कोई जांच नहीं की गई है तो उसके क्या कारण हैं ?

# INVESTIGATION INTO THI DEATH 0\* DR. VIKRAM SARABHAI

- ◆7). DR. BHAI MAHAVIR: Will the Minister of ATOMIC ENERGY be pleased to stale:
- (a) whether any investigations haVe been made by Government into the reported doubt as to the unnatural death of Dr. Vikram Sarabhai.
- (b) if so, what has been the outcome thereof; and
  - [ ] Engjish translation.

39

(c) if no such investigations have been made, what are the reasons therefor?]

### प्रधान मंत्री तथा परमाणु ऊर्जा मंत्री (श्रीमती इन्दिरा गांधी): (क) जी हाँ।

(ख) तथा (ग) केरल सरकार द्वारा की गई जाँच से पता चलता है कि डा॰ साराभाई की मृत्यु स्वामाविक कारणों से हुई।

t[EHE PRIME MINISTER AND MINISTER OF ATOMIC ENERGY (SHRIMATI INDIRA GANDHI): (a) Yes, Sir.

(b) and (c) The investigations made by the Kerala Government revealed that Dr. Sarabhai death was due to natural causes.]

### ग्रत्यावश्यक वस्तु ग्रधिनियम के प्रधीन पकडे गये व्यक्ति

\*80. श्री राम सहाय: क्या गृह मंत्री यह बताने की कृपा करेंगे कि दिल्ली में हाल के मारत पाक युद्ध के दौरान कानून का उल्लंघन करने; ज्यादा कीमत लेने अथवा माल का पर्याप्त स्टाक होते हुए भी खरीदारों को माल देने से इंकार करने के अपराध में कितने लोग पकड़े गये और ऐसे कामों के लिये कितने ज्यक्तियों को सजायें हुई ?

## I'ERSDNS DETAINED UNDER ESSENTIAL COM-M )DITIES ACT

•SO. SHRI RAM SAHA!: Will the Minister of HOME AFFAIRS be pleased to state the number of persons apprehended in Delhi during the recent Indo-Pak war for defiance of law charging excess rates or refusing customers in spite of having sufficient scock of goods and the number of persons punished for such acts.?]

## पृह मंत्रालय में राज्य मंत्री (श्री के० सी० पन्त)। निम्नलिखित अपराधों के लिए पकड़े गये व्यक्तियों की संख्या:—

- (i) ज्यादा कीमत लेने के कारण . 39
- (ii) पर्याप्त स्टाक होते हुए भी खरीददारों को माल देने से इन्कार करने के कारण . 18

और दामों की सूची प्रदर्शित		
न करने के कारण	•	
योग. 94		

#### दंडित किए गए व्यक्तियों की संख्या:-

- (i) सिद्धदोष किए गये . . 2
- (ii) लाइसेन्स निष्क्रिय किए गये . 5

f[rHE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT): Persons apprehended for:

- (i) charging excess rates .. .. 39
- (ii) refusing customers inspite of having sufficient stocks of goods 18
- (iii) defiance of law—non-display of stocks & price lists 37

Total. 94

#### Number of persons punished:

- (i) Convicted .. .. 2
- (ii) Lincenses suspended

#### NATIONALISATION OF PAPER INDUSTRY

- •31. SHRI DAHYABHAI V. PATEL: Will thi Minister of INDUSTRIAL DEVELOPMENT  $b_e$  pleased to state:
- (a) whether there is any proposal under Government's consideration to nationalise paper industry in the country; and
  - (b) if so, the details trur<sub>eo</sub>f?

THE MINISTER OF INDUSTRIAL DEVELOPMENT (SHRI MOINUL HAQUE CHOUDHURY): (a) No, Sir.

(b) Does not arise.

# SMUGGLING OF ARMS AND AMMUNITION INTO WEST BENGAL

\*82. SHRI SITARAM JAIPURIA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that a substantial

t ( J English translation.